

PROF. MADHU DANDAVATE: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

17.49 hrs.

DEMANDS* FOR EXCESS GRANTS (GENERAL), 1975-76

MR. SPEAKER: We now take up Demands for Excess Grants (General) for 1975-76.

Motion moved :

"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101."

Demands for Excess Grants (General) for 1975-76 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand submitted to the vote of the House
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(1)	(2)	(3)
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I. EXPENDITURE MET FROM REVENUE		Rs.
1	Department of Agriculture	4,67,739
9	Payments to Indian Council of Agricultural Research	536

(1)	(2)	(3)
19	Defence Services— Army	61,26,20,550
21	Defence Services — Air Force	7,42,26,534
34	Taxes on Income, Estate Duty, Wealth Tax and Gift Tax.	12,68,390
37	Currency, Coinage and Mint	15,23,530
38	Pensions	1,31,86,429
39	Opium and Alkaloid Factories	31,48,075
43	Ministry of Health and Family Planning	14,979
46	Ministry of Home Affairs	8,08,667
48	Department of Personnel and Administrative Reforms	14,75,713
49	Police	5,84,00,521
52	Delhi	1,06,76,567
54	Andaman and Nicobar Islands	1,48,08,096
56	Dadra and Nagar Haveli	16,909
57	Lakshadweep	6,13,700
62	Ministry of Information and Broadcasting	68,326
66	aLabour and Employment	81,52,887
76	Roads	2,87,053
81	Mines and Minerals.	1,25,09,217
89	Ministry of Works and Housing	2,27,468
92	Housing and Urban Development	14,43,491
101	Survey of India	45,42,919

*Moved with the recommendation of the President.

(1)	(2)	(3)
II. EXPENDITURE FROM CAPITAL		
17	Capital Outlay on Post and Telegraphs	11,94,67,139
44	Medical and Public Health.	6,20,44,562
52	Delhi	7,10,33,475
53	Chandigarh	43,854
76	Roads	66,32,412
96	Nuclear Power Schemes	29,34,262

MR. SPEAKER: If anybody wants to speak, he can. No. So, I put to vote the Demands for Excess Grants (General) for 1975-76.

The question is:

"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof—

Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101."

The motion was adopted.

17:30 hrs.

APPROPRIATION BILL,* 1978

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): On behalf of Shri H. M. Patel, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the consolidated Fund of India to meet the amounts spent on certain

services during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI SATISH AGRAWAL: I introduce† the Bill.

PROF. P. G. MAVALANKAR (Gandhinagar): Are you applying guillotine at this stage?

MR. SPEAKER: No, no, we are not applying. I asked you whether anybody wanted to speak; nobody was there.

PROF. P. G. MAVALANKAR: It is 10 minutes to six.

MR. SPEAKER: Ten minutes to six.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): It is nobody's fault. Hon. Members have not read it.

MR. SPEAKER: The Minister will move for consideration.

(Interruptions)

SHRI SATISH AGRAWAL: I only introduced the Bill. That is all.

MR. SPEAKER: Ten minutes are there.

PROF. P. G. MAVALANKAR: Now we are about to adjourn. The House is going to be adjourned in a couple of minutes, and crores of rupees are being passed without any opportunity for a discussion. (Interruptions) I want to speak.

SHRI RAVINDRA VARMA: If he wants to speak, he can speak.

*Published in Gazette of India Extraordinary, Part II, section 2 dated 20-3-78.

†Introduced with the recommendation of the President.